

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)31(CHE)2023
Petition No : CP(CAA)/52(CHE)2023
Name of Petitioner :
& : Dredging International India Private Limited
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. Inbaraju, Ld. Counsel for Applicant.
Mr. B.Palani along with Ld. Counsel Ms. G.Sreekumari for OL.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RD.

RD and OL reports are available on record.

No substantial objection has been raised in the report(s).

Written synopsis already filed.

Order **reserved**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**